

No. 606 (2)/XVII-V-I-1 (KA) -22-1986

Dated Lucknow, April 30, 1987

In pursuance of the Provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of the Kustha Rogi (Uttar Pradesh Nirsan) Adhiniyam, 1986 (Uttar Pradesh Adhiniyam Sankhya 7 of 1987) as passed by the Uttar Pradesh Legislature and assented to by the President on April 22, 1987.

THE LEPERS (UTTAR PRADESH REPEAL) ACT, 1986

[U. P. ACT NO. 7 OF 1987]

(As passed by the U.P. Legislature)

AN

ACT

to provide for repeal of the Lepers Act, 1898 as in force in Uttar Pradesh It is HEREBY enacted in the Thirty-seventh Year of the Republic of India as follows:-

- Short title 1. This Act may be called the Lepers (Uttar Pradesh Repeal) Act, 1986.
- Repeal of Act no. 3 of 1898 2. The Lepers Act, 1898, as in force in Uttar Pradesh, is hereby repealed.

By order,
SHIVADHAR TEWARI,
Vishesh Sachiv,